




NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/142/2016  
NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA  
SOCIETA COOPERATIVA  
NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	K. GOWTHAM KUMAR	COUNSEL FOR PETITIONER	
2.	SANDEEP KUMAR [Proxy] For  Raj Shabakh.	Counsel for Respondents	

**ORDER**

Shri K Gowtham Kumar, counsel for petitioner present. Shri Sandeep Kumar, proxy representing counsel for respondents present. Counsel for petitioner submitted that there is a change in the management of the company and in the changed circumstances, there is every possibility for settlement between the parties regarding the issue involved in the matter and sought time for reporting the same. Time extended at request. Put up on **03.04.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)